

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 471/2019

VIJAY SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(please list I.A. No. 118707 application for bail and I.A.118708 of 2021 application for exemption from filing O.T. in criminal appeal No. 471 of 2019.)

Date : 27-09-2021 This appeal was mentioned today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATH

For Appellant(s) Mr. Vishwajit Singh, Adv. (Mentioned by)
M/S. Vidhi International, AOR

For Respondent(s)
Mr. M. Shoeb Alam, AOR
Mr. Ankit Goel, AOR
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

List before an appropriate Bench on 04.10.2021, as prayed.

(POOJA SHARMA)
SENIOR PERSONAL ASSISTANT

(PARVEEN KUMARI PASRICHA)
ASSISTANT REGISTRAR